

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.245 of 2021 (SZ)

E. Velusamy,
Tiruppur.

... Applicant

Vs

The President,
Kanakkapalayam Panchayat,
Tiruppur and others.

...Respondents

INDEX

S.No	Description	Page No.
1.	REPORT SUBMITTED BEFORE THE HON'BLE NGT(SZ) CHENNAI BY THE 2 ND RESPONDENT TAMIL NADU POLLUTION CONTROL BOARD IN O.A.NO.245 OF 2021	1 - 8



Advocate
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.

**REPORT SUBMITTED BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE), CHENNAI BY TAMILNADU POLLUTION CONTROL BOARD
IN THE MATTER OF ORIGINAL APPLICATION No. 245 OF 2021 (SZ), FILED BY
THIRU. E. VELUSAMY Vs THE PRESIDENT, KANAKKAMPALAYAM PANCHAYAT,
TIRUPPUR AND OTHERS.**

1. Background

A case was filed by Thiru.E.Velusamy, 2/811, Palla Thottam, Kanakampalayam, Perumanallur Vazhi, Tiruppur in O.A. No. 245 of 2021, dated: 03.01.2022 before the Hon`ble NGT (Southern Zone), Chennai regarding discharge of untreated sewage into the agricultural land of the applicant. In continuation of subsequent orders, finally the case was disposed off with directions by the Hon`ble NGT (Southern Zone), Chennai in its order dated: 29.03.2022. Further, the compliance of action taken report on the directions issued by the the Hon`ble NGT (Southern Zone), Chennai was also submitted on 23.09.2022.

Now, the Board has instructed vide mail dated: 19.04.2023, to inspect again as the Applicant complained that the sewage problem continues.

2. Present Status

In view of the above, the applicant land was inspected by District Environmental Engineer and Assistant Environmental Engineer on 25.05.2023. It was noticed that the applicant`s land and the small earthen ponds (Kuttai) – 2 Nos. in the applicant`s land were found dry and no waste water flow was noticed.

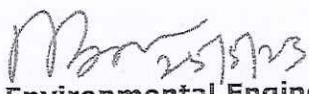
The drainage carrying waste water generated in Washington Nagar area is treated through soak pits – 3 Nos. provided at Washington Nagar and subsequently treated in soak pit – 1 No. in Sri Kamatchi Nagar Extension. Thereafter the drainage leading to Applicant`s land was found dry and no flow of waste water is noticed.

However, it was found that the soak pit provided in Washington Nagar is not properly maintained and the inflow is temporarily diverted to carry-out improvement works. A letter received from the President, Kanakkampalayam Panchayat is enclosed as Annexure I.

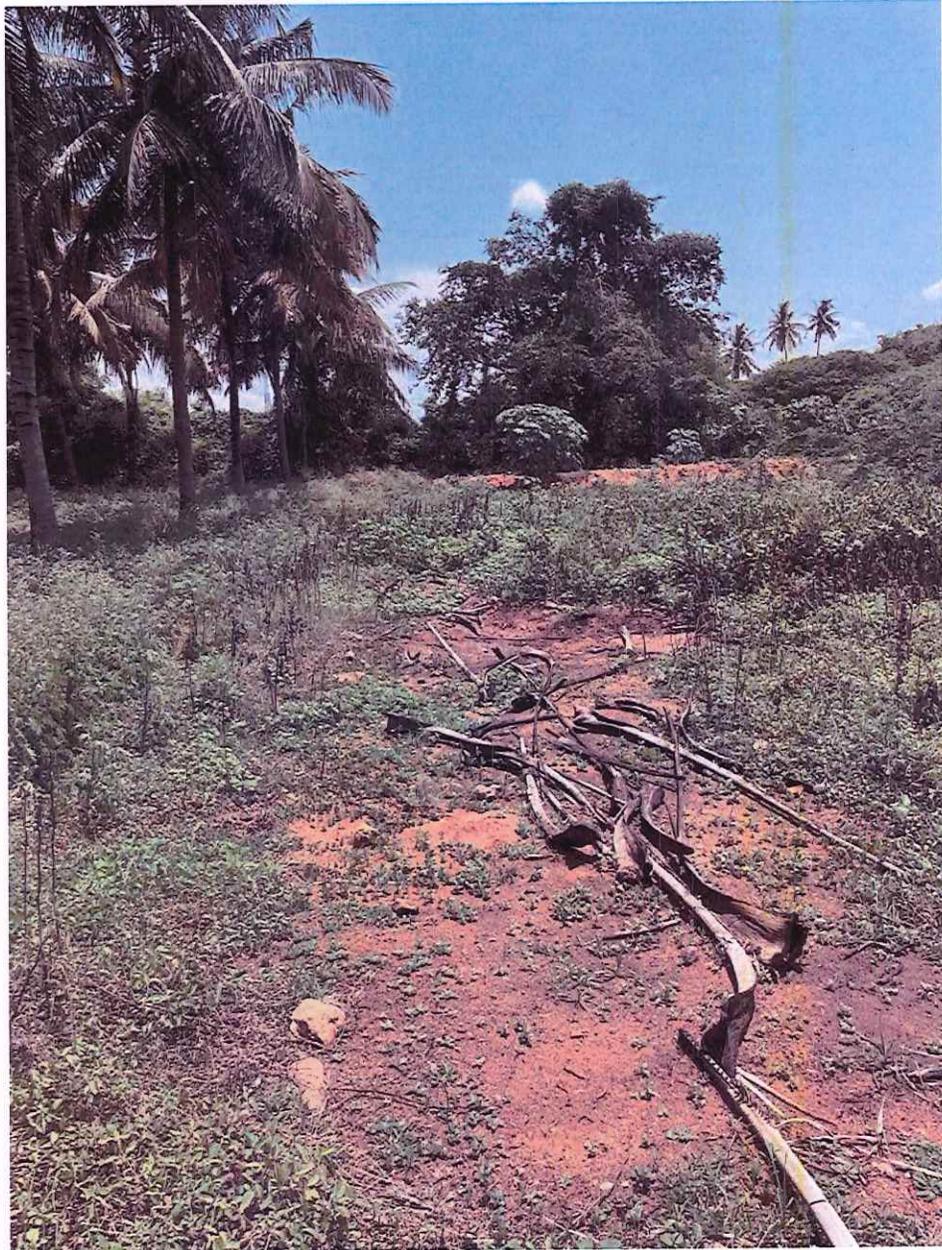
Conclusion:

Hence, it is humbly submitted the following before the Hon`ble National Green Tribunal (Southern zone), Chennai:

- i. It was noticed that the applicant`s land and the small earthen ponds (Kuttai) - 2 Nos. in the applicant`s land were found dry and no waste water flow was noticed.
- ii. The drainage canal from Sri Kamatchi Nagar Extension to the Applicant`s agriculture land was found dry and no flow of waste water was noticed.
- iii. The Kanakkampalayam Panchayat has been instructed to maintain the soak pits in Washington Nagar and in Sri Kamatchi Nagar Extension properly and ensure that no waste water flow into the Applicant`s land at all time.


District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruppur North.

25/05/23



Applicant`s land and small earthen ponds (Kuttai) – 2 Nos. - found dry



Drainage found dry



Soak pit at Sri Kamatchi Nagar Extension



Soak pits at Washington Nagar - Not maintained properly

திருப்பூர் மாவட்டம் - திருப்பூர் ஊராட்சி ஒன்றியம்

கணக்கம்பாளையம் ஊராட்சி

தீர்மான நகல்

20 23 ஆம் ஆண்டு..... 28/04/23 மாதம்..... 28 -ம்தேதி

..... 11:00 மணியளவில் கணக்கம்பாளையம் ஊராட்சியின் சாதாரண கூட்டம் நடைபெற்றதின் கூட்ட நடவடிக்கைகள் விபரம்:

தலைமை: திரு. P. சண்முகசுந்தரம் தலைவர், அவர்கள்,

பொருள் 2	தீர்மானம் எண் 1172
<p>கணக்கம்பாளையம் உட்கிராமம் 135 தொண்டிவாசி வீடு அருகில் கிணற்று (உட்கு) கிணற்று உருகி குடிநீர் கிணற்று அருகில் அமைக்கவும் எனும் விதிமுறை செயல்படுத்தும் படிப்படிசை உட்கிராமம் செயல்படுத்தும் படிப்படிசை உட்கிராமம் செயல்படுத்தும் படிப்படிசை</p>	 <p>செயல்படுத்தும் படிப்படிசை</p> <p>P. Shanmugasundaram 28/4/23 தலைவர் / செயல்படுத்தும் படிப்படிசை கணக்கம்பாளையம் ஊராட்சி</p>

/உண்மை நகல்/

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... Respondents

**REPORT SUBMITTED BEFORE THE
HON'BLE NGT(SZ) CHENNAI BY THE
TAMIL NADU POLLUTION CONTROL
BOARD IN O.A.NO.245 OF 2021 AS PER
ORDER DATED 29.03.2022**

**Advocate for Respondent : TNPCCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date:29.05.2023

Date of hearing on:30.05.2023

